

Name of Hearing Officer

:

**SHRI G.L. VERMA**  
**(DEPUTY REGISTRAR)**

Date: 05/11/2012

Time: 11:00 AM.

### CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	745376	156517	M/s. PARAGON ELECTRIC CO. V/s. M/s. PARAGON RUBBER INDUSTRIES.	M/s. REMFRY & SAGAR (GURGAON). V/s SHRI. V.GOPALAKRISHNA (ADV)(BANGALORE.)
2	728228	173544	M/s. NIIT LTD. V/s. M/s. GRAPHIC PAPER CONVERTERS.	M/S. WORLDWIDE REGN BUREAU . (DELHI). V/s. M/s. W.S. KANE & CO.,(MUMBAI).
3	551215	T-4424/94715	M/s. S.K. TOBACCO INDUSTRIES. V/s. M/s. GANDHI TOBACCO PRODUCTS.	M/s. S.K. TOBACCO INDUSTRIES.(DELHI) V/s. M/s. VIDHANI TRADE MARK CO. (DELHI).
4	596098	DEL-T- 4211/81563	M/S. GOPAL KRISHNA & BROTHERS. V/s. M/s. GOA OPTOLAB PVT LTD.	SHRI. P.K. ARORA (ADV)(DELHI). V/s. SHRI. V.NARYANA RAO. (KARNATKA).
5	595717	DEL-T- 2332/57473	M/s. NATIONAL ADHESIVES. V/s. M/s. ANCHOR ELECTRICALS & ELECTRONICS PVT LTD.	M/s. CAPITAL REGI. SERVICE.(DELHI) V/S M/S M.P. MIRCHANDANI & CO. (MUMBAI) <b>(HEARING CANCELED)</b>
6	595717	DEL-T- 2333/57474	M/s. NATIONAL ADHESIVES. V/S M/S. NITA PLASTIC INDUSTRIES.	M/S. CAPITAL REGISTRATION SERVICE.(DELHI) V/S M/s. M.P. MIRCHANDANI & CO.(MUMBAI) <b>(HEARING CANCELED)</b>



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Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110 078.

☎ 011-28031838  
011-28032406

Fax No.28032381

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1	579814	DEL-T-2868/58938	M/s. QAF LTD. V/S M/s. GARDEN INDUSTRIES PVT LTD.	M/s. REMFRY & SAGAR(GURGAON) V/S M/S. RAJESHWARI & ASSO.(GURGAON)
2	595541	T-2970	M/s. TRISTAR PICURES INC USA. V/s. M/s.UNITED BREWERIES LTD.	M/S. REMFRY & SAGAR(GURGAON) V/S. M/S. L.S.DAVAR & CO. (KOLKATA).
3	1086192	236586	SHRI MITHAN LAL BANSAL. V/S. M/S. CONVERSE INC.	MADAMSER & CO. (DELHI). V/s. M/S. L.S. DAVAR & CO. (KOLKATA).
4	735179	DEL-T-3432/60653	M/s. BANSI TOBACOO CO. V/S. M/S. BALAJI TOBACCO PRODUCTS PVT LTD.	M/s. DELHI REGN SERVICE (DELHI). V/S. WORLDWIDE REGN SERVICE.(DELHI).
5	507626	DEL-8676	M/S. BANTEX CABLE INDUSTRIES. V/S. M/s. PARKASH BRASSWARE INDUSTRIES.	M/S. ATUL TRADE MARKS (DELHI). V/s. M/s. MADAMSER & CO. (DELHI)
6	716169	154816	M/s. MCDONALD'S CORPORATION. V/s. M/s. ARCHIES LTD.	M/s. S.S. RANA & CO (DELHI). V/S. M/s. QUEST IP (DELHI)



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1	800784	DEL-T-3496/60882	M/s. BIKANERVALA FOODS PVT LTD. V/s. M/s. BIKANA FOODS PVT LTD.	M/s.THE CALCUTTA TRADE MARK CO. (DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI)
2	800786	DEL-T-3497/60883	M/s. BIKANERVALA FOODS PVT LTD. V/s. M/s. BIKANA FOODS PVT LTD.	M/s.THE CALCUTTA TRADE MARK CO. (DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI).
3	809016	DEL-162204	M/s. SBL LTD V/s. M/s. BIDDLE SAWYER LTD	M/s. THE ACME (DELHI) V/s. M/s. BIDDLE SAWYER LTD.(MUMBAI)
4	809462	168827	M/s. VICTORIA SALES CORPORATION V/s M/s.CADBURY IRELAND LTD	THE ACME COMPANY.(DELHI) V/s. LALL & SETHI (DELHI)
5	809462	171853	M/s. VICTORIA SALES CORPORATION. V/s. M/s. UNILEVER PLC.	M/s. THE ACME CO. (DELHI) V/s. M/s. DE PENNING & DE PENNING.(GURGAON)



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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	831373	DEL-T-4536/97496	M/s. MYCA MOTORS. V/s. M/s. TIMEX CORPORATION.	MAHTTA & CO. (PB) V/s. REMFY & SAGAR (GURGAON).
2	834015	167975	M/s. GARG PLASTICS. V/s M/s. ARCHIES LTD	M/s. MADAMSER & CO. (DELHI). V/s. M/s. ASHOKA TRADE MARS CO. (DELHI).
3	834017	167778	M/s. GARG PLASTICS. V/s. MAJA COSMETICS.	M/s. MADAMSER & CO. (DELHI). V/s. AMARJEET & ASSOCIATES.(DELHI).
4	727247	143049	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIEATES. V/s. M/s. MADAMSER & CO.
5	715515	151820	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIEATES. V/s. M/s. MADAMSER & CO.
6	835618	160688	M/s. ARBRO PHARMACEUTICALS PVT LTD. V/s. M/s. WINGS PHARMACEUTICALS PVT LTD.	M/s. MANGLA REGISTRATION SERVICE. (DELHI) V/s. WINGS PHARMACUETICALS PVT LTD. AND AJAY SAHNI & ASSOCIATES. (DELHI).



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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	811931	152015	M/s. THE MATADOR FOAM PVT. LTD. V/s. M/s. BAID ROTOMOULDERS PVT. LTD.	M/s. VERMAJI & CO. (KANPUR). V/s. MR. G.D. BANSAL (ADVOCATE)(RAJ.)
2	812081	166060	M/s. KESHRI DIESELS. V/s. M/s. EICHER GOODEARTH LTD.	SHRI P.K. ARORA (AGRA) V/s. THE ACME CO. (DELHI)
3	828015	114863	M/s. PANESAR AGRICULTURAL WORKS. V/s. M/s. PANESAR AGRICULTURAL INDUSTRIES.	M/s MAHTTA & CO. (PB) V/s PURI TRADE MARKS (PB)
4	828511	168378	M/s. AURO ELECTRICALS INDIA. V/s. M/s. FINOLEX CABLES LTD.	M/s. RAJ TRADE MAR CO. (DELHI). V/S M/s. R.K. DEWAN & CO (MUMBAI).



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1	781851	143716	M/s. PASRAS TRADING CO. V/s M/s. KUSHA INC.	M/s. SHARP TRADE MARKS (DELHI) V/s. M/s. SAI KRISHNA & ASSOCIATES.
2	531839	DEL-T- 3459/60738	M/s. SHAGUN APPARELS PVT LTD. V/s. M/S. DWARKA MEN'S WEAR.	M/s. L.S. DAVAR & CO. (DELHI). V/s. M/s. MARK MOTIVATORS (DELHI).
3	700454	DEL-T- 3178/60112	M/s. SURYA FOOD & AGRO PVT LTD. V/s. M/s. USHODYA ENTERPRISES LTD.	M/s. MANMOHAN SINGH ASSOCIATES. (DELHI) V/s. M/s. USHODYA ENTERPRISES LTD.
4	745637	161051	M/s. TRIPURARI THREADS. V/s. M/s. HIMALYA TRADEING CO.	M/s. DELHI REGISTRATION SERVICE. (DELHI). V/s. M/s. THE CALCUTTA TRADE MARK CO.(DELHI)



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Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	667350	DEL-T-3168/60083.	SHRI. RAJNISH JAIN. V/S M/S. SATIJA HANDLOOM FACTORY.	M/S. MAHTTA & CO. (PUNJAB). V/S M/S. SATIJA HANDLOOM FACTORY.
2	505795	DEL-T-2832/58821	M/s. SARIN & SARIN (INDIA). V/s. M/S. JAYANTIKA TEA CO. LTD.	SHRI SUBESH KUMAR AGARWAL (ADVOCATE). V/S M/S. L.S.DAVAR & CO. (DELHI).
3	512246	T-362	M/S. TRACTOR SPARES OF INDIA. V/S M/S. SUN ELECTRIC CORP.	M/S. VERMA REGISTRATION SERVICE.(DELHI). V/S M/s. LALL LAHIRI & SALHOTRA (DELHI)
4	507888	DEL-T-3655	M/S. JAI GOPAL ENGINEERING WORKS. V/S. JAY ENGINEERING WORKS LTD.	M/S. L.S. DAVAR & CO. (KOLKATA). V/S SHRI S.K. SHARMA (ADV)(DELHI).
5	774056	DEL-T-3665/61408	M/S. SONIA COSMETICS. V/S. SHRI DILIP KUMAR.	M/s. ATUL TRADE MARK (DELHI). V/S. M/s. L.S. DAVAR & CO. (DELHI).



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**SHRI G.L. VERMA**  
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Date: 30/11/2012

Time: 11:00 AM.

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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	507394	T-4230	M/S. P.K. OVERSEAS. V/S. M/S. JIWAN RAM AND SONS.	M/S. ABICA REGISTRATION SERVICES. (PB). V/S. M/S. SHARP TRADE MARK CO. (DELHI).
2	719237	161175	M/S. BAGLA & CO. V/S. M/S. GALA COSMETICS.	M/S. AGGARWAL ASSOCIATES.(DELHI). V/S. M/S. DELHI REGISTRATION SERVICE. (DELHI)
3	459797	T-2355/57535	M/S. NARENDRA SOOT GOAL FACTORY. V/S. M/S. HERO CYCLES LTD.	SHRI P.K. ARORA (ADV)(AGRA). V/S. M/S. WORLDWIDE REGISTRATION SERVICE. (DELHI).





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**SHRI B.C.RATHORE**  
**(DEPUTY REGISTRAR)**

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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	547782	DEL-T-1491/54651	M/S.AVON CYCLES LTD. V/s. M/S. OSHO INTL FOUNDATION.	M/s. MADAMSER & CO. (DELHI). V/s. M/s. LAW OFFICE OF RAMNI TANEJA.
2	711925	DEL-T-4477/95163	M/S. SMITHKLINE BEECHAMP P.L.C. V/S M/S.EASTER MEDIKIT LTD.	M/s. ANAND & ANAND (DELHI). V/S MADAMSER & CO.(DELHI).
3	838911	182007	M/S. MEGA MARKETING CO PVT LTD. V/s. M/S. PHILIPS BRAKE RUBBER CO.	M/s. UNIQUE REGISTRATION SERVICE. (DELHI). V/s M/s DELHI REGISTRATION SERVICE. (DELHI).
4	838913	182008	M/S. MEGA MARKETING CO PVT LTD. V/s M/S. PHILIPS BRAKE RUBBER CO.	M/s. UNIQUE REGISTRATION SERVICE. (DELHI). V/s M/s DELHI REGISTRATION SERVICE. (DELHI).



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1	652794	120944	M/s. SANOFISYNTH LABO. V/s. M/s. WOCKHARDT LTD.	M/s. ANAND & ANAND. (DELHI). V/s. M/s. AJAY SAHNI & ASSOCIATES. (DELHI).
2	848487	120259	M/s. AMBIKA FOOTWEAR. V/s M/s. API POLYMERS (I) LTD.,	M/s. MANGLA REGISTRATION SERVICE. V/S SHRI. AJAY SAHNI, (ADVOCATE).
3	850419	115471	M/S. KUSUM TRADING CO. V/S. M/S. GULF INTERNATIONAL LUBRICANTS.	M/s. KAN AND KRISHME. V/S M/S. ADITYA & ASSOCIATES.
4	851107	142322	M/S. SIRI RAM TELECOM PVT. LTD. M/S. NIIT LTD.	M/S. SIRI RAM TELECOM PVT. LTD. M/s WORLDWIDE REGISTRATION BUREAU.



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1	851137	180834	M/s. T.P.S. AGENCY. V/S M/s. S.N. INDUSTRIES.	M/s. LALJI ADVOCATES. A V/S. M/s. ANAND & ANAND.
2	852007	188536	M/s. M/S. UDAY KNITWEARS. V/S M/s. SUNBEAM PRODUCTS, INC.,	M/s. MAHTTA & CO. V/S M/s. ANAND & ANAND.
3	852008	188537	M/s. M/S. UDAY KNITWEARS. V/S M/s. SUNBEAM PRODUCTS, INC.,	M/s. MAHTTA & CO. V/S M/s. ANAND & ANAND.
4	852009	188535	M/s. M/S. UDAY KNITWEARS. V/S M/s. SUNBEAM PRODUCTS, INC.,	M/s. MAHTTA & CO. V/S M/s. ANAND & ANAND.
5	852010	188534	M/s. M/S. UDAY KNITWEARS. V/S M/s. SUNBEAM PRODUCTS, INC.,	M/s. MAHTTA & CO. V/S M/s. ANAND & ANAND.



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1	725616	150742	M/S. INDIAN AGRICULTURE AND AUTOMOBILE CORPN. V/S. M/S. M.P. AUTO INDUSTRIES.	M/S. SHRI P.K. ARORA (ADV). V/S M/S. MAHTTA & CO. (PB)
2	722417	155446	M/S. HERO CYCLE LTD. V/S. M/S. D.S. BIRDI & CO.	M/S. WORLDWIDE REGISTRATION BUREAU. (DELHI). V/S M/S. MAHTTA & CO. (PB).
3	804687	169104	M/S. TRIVENI WIRE INDUSTRY. V/S M/S. POLYCAB WIRES PVT LTD.	M/S. LOYAL REGISTRATION SERVICE. (DELHI). V/S. M/S. M.P. MIRCHANDANI & CO., (MUMBAI).



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1	693503	T-5120/109624	M/S. SUNSTAR KABUSHIKI KAISHA. v/s M/S. HINDUSTAN LEVER LTD.	M/s. LALL LAHIRI & SALHOTRA. v/s M/S. ANAND & ANAND.
2	686584	DEL-T- 3528/60988.	M/s. EQUAL PLASTICS PVT LTD. AND M/S. EURO POLYMERS PVT LTD. V/S M/s. MERISANT CO	M/s. S.KUMAR AND CO. V/S M/s. MANMOHAN SINGH & ASSOCIATES.
3	854839	161934.	M/S. GOMTI FOOD PRODUCTS. V/S SHRI RAJESH GUPTA	M/S. ROMESH CHADHA & CO. V/S M/S. DELHI REGN. SERVICE.
4	854639	135214	M/S. SCAN LABORATOREIS PVT LTD V/S M/S. EASTERN MEDIKIT LTD	M/S. ROMESH CHADHA & CO. V/S M/S. MADAMSER & CO.
5	593428	DEL-T-2971	M/S. KHANEJA AUTO PARTS. V/s. M/S.HONDA GIKEN KABUSHIKI KAI.	M/s. WORLDWIDE REGISTRATION BUREAU, DELHI V/S M/s. D.P. AHUJA & CO. (KOLKATA).



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1	586463	DEL-T-4204/81565	M/S. EICHER GOODEARTH LTD. V/S M/S. MUSTANG ENTERPRISES.	M/S. THE ACME CO. (DELHI). V/S MS. USHA A CHANDRESEKHAR. (MUMBAI)
2	558927	DEL-T-57968	M/S. SHIRV RAM SHANKER BUCKET FACTORY. V/S. M/S. VISHWAKARMA & CO.	M/S. MADAMSER & CO.(DELHI) V/S M/S. S.K. DUTT & CO.(DELHI)
3	580102-B	T-4686/105320	M/S. GLORY BAKERS. V/S. M/S. HITKARI FOOD PRODUCTS	M/S. MAHTTA & CO.(PB) V/S. M/S. ASHOKA TRADE MARKS CO. (DELHI).
4	807053	169138	M/S. KAMLA KANT & CO. V/S. MOTHER DIARY FRUIT & VEGETABLE PVT. LTD.	M/S. APEX CO. (DELHI). V/S. M/S. ANAND & ANAND (DELHI).
5	852014	155013	M/S. K.R. INDUSTRIES. V/S. M/S. RAMDEV EXPORT.	M/S. MAHTTA & CO.(PB) V/S. M/S. RAMDEV EXPORTS.
6	570047	T-1681/55102	M/S. NAYYAR BROTHERS. V/S M/S. SINGHAL GARMETS.	M/S. ANAND & ANAND. (DELHI). V/S. M/S. INTEL ADVOCARE (DELHI).
7	669765	DEL-T-3171/60079	SHRI. KEWAL KRISHAN KUMAR V/S. M/S. SAKHTI SUGAR LTD.	M/S. WORLDWIDE REGN. BUREAU (DELHI). V/S. M/S. MOHAN & ASSOCIATES. (CHENNAI).



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Name of Hearing Officer

:

**SHRI B.C.RATHORE**  
**(DEPUTY REGISTRAR)**

Date: 22/11/2012

Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	164683	714534	M/S. JUMBO INTL. V/S. M/S. MANGAT RAM BHAGWAT SARUP DAL MILL.	M/S. MANGLA REGISTRAION SERVICE.(DELHI).  V/S. M/S. DELHI REGN SERVICE(DELHI)
2	555046	DEL-T- 2006/56343	M/S. CITRO INTL BEVERAGE CO. V/S. HUGO BOSS AG.	M/S. VIDHANI TRADE MARLS CO. (DELHI) V/S. M/S. LALL & SETHI.(DELHI).
3	802171	143862	M/S. MINNESOTA MINING & MANUFACTURING CO. V/S. M/S. PRINCEPS PHARMACEUITICALS PVT LTD.	REMFY & SAGAR.(GURGAON) V/S. M/S. PRINCEPS PHARMACEUTICALS PVT LTD.(MUMBAI).



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Name of Hearing Officer

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**SHRI B.C.RATHORE**  
**(DEPUTY REGISTRAR)**

Date: 27/11/2012

Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	688551	160069	M/S. SOHAN LALL HANDA & SONS. V/S. HONDA GIKEN KOGYO KABUSHIKI KAISHA	MAHTTA & CO. (PB). V/S. M/S. D.P. AHUJA & CO. CALCUTTA.
2	701874	DEL-T- 3266/60222	M/S. SAMSON LABORATOREIS PVT LTD. V/S M/S. SIGMA LABORATOREIS.	M/S. CAPITAL REGN SERVICE. DELHI V/S. M/S. R.K. DEWAN & CO.(MUMBAI)
3	877060	DEL-T- 4317/84454	M/S. POINEER PLASTICS. V/S. M/S. NEEDLE INDUSTRIES (I) LTD.	M/S.FATEHCHAND C. SHAH & CO. (MUMBAI) V/S M/S.REMFRY & SAGAR. (GURGAON).





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Name of Hearing Officer

:

**SHRI B.C.RATHORE**  
**(DEPUTY REGISTRAR)**

Date: 29/11/2012

Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	558929	DEL-T-178037	M/S. DURGA TRADING V/S M/S. NAGAD NARAYAN PAN HOUSE.	M/S. ROMESH CHADHA & CO.(U.P) V/S. M/S. Y.J. TRIVEDI & CO.
2	701407	151877	SHRI. KEWAL KRISHAN KUMAR. V/S. M/S. SAKTHI SUGARS LTD.	M/S. WORLDWIDE REGISTRATION BRUEAU (DELHI). V/S. M/S. MOHAN ASSOCIATES. (CHENNAI).
3	709322	165874	SHRI. KEWAL KRISHAN KUMAR. V/S. M/S. SAKTHI SUGARS LTD.	M/S. WORLDWIDE REGISTRATION BRUEAU (DELHI). V/S. M/S. MOHAN ASSOCIATES. (CHENNAI).
4	724707	137979	M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.	MAHTTA & CO. V/S. M/S. ARORA REGISTRATION SERVICE.(PUNJAB).
5	746146	T-4106/63779	M/S. SAMRAT PLYWOOD LTD. V/S. M/S. ASHOKA ENTERPRISES.	M/S. MADAMSER & CO.(DELHI). V/S. M/S. ARORA REGISTRAON SERVICE. (PB).



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**Name of Hearing Officer**

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**SHRI B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date: 30/11/2012**

**Time: 11:00 AM.**

### **CAUSE LIST**

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	839869	185869	M/S SONA DISTRIBUTORS, v/s M/S Stavley machine & tools co.	MAHTTA & CO. v/s M/s Arora Registration Service,
2	839869	188137	M/S SONA DISTRIBUTORS, v/s M/S Stanley Works, USA	MAHTTA & CO. v/s LALL & SETHI